

(b) Following suggestions emanated from the proceedings of the Seminar -

- (i) Indian Standards and legislations in the field of safety should be implemented by voluntary rather than mandatory means
- (ii) Safety measures in industrial units should be incorporated at planning stage rather than as an after—thought
- (iii) Training of workmen especially in small scale industries should be imparted through trade unions and organisations engaged in social work
- (iv) The design of safer equipment should be modified keeping in view the needs of tropical areas
- (v) Awareness about safety should be created in rural areas through consumer bodies
- (vi) Awareness about safety among common masses should be increased through publicity

(c) The Factories Act 1948 provides for safety, health and welfare of workers employed in factories. Certain special provisions exist in this Act for Children. While the responsibility for complying with the provisions of the Factories Act lies with the occupier of the factory, the State Governments and Union territories are responsible for enforcing compliance of these provisions by the factory. The States/UTs are also empowered to make rules under the Act.

P. F. in Amrit Bazar and Northern India Patrika, Allahabad

8337 SHRI VISHWANATH SHASTRI

Will the PRIME MINISTER be pleased to state

(a) whether about Rs 65 lakhs collected from July 1987, being contribution of worker toward Provident Fund has not been deposited by the management of "Amrit Bazar" and "Northern India Patrika" Allahabad (U.P.),

(b) if so, the details thereof,

(c) whether any action has been taken in the matter,

(d) if not, the reasons therefor and

(e) the immediate action being taken by the Government as provided under the Provident Fund Act?

DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR) (a) and (b) The Employees Provident Fund Authorities have reported that an amount of Rs 31 84,822,50 (Rupees Thirty one lakh Eighty four thousand eight hundred twenty two and fifty paise) is outstanding against the management of Amrit Bazar and Northern India Patrika on account of workers' contribution towards provident fund for the period July, 1987, to July, 1991

(c) to (e) Necessary legal action has been initiated against the management for recovery of the outstanding dues

Maintenance of Lawns in Bungalows

8338 SHRI SYED SHAHABUDDIN
Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) the annual budget during the last three years, year-wise for the maintenance of gardens and lawns attached to official

bungalows in New Delhi;

(b) whether any standards have been prescribed for various categorises of houses;

(c) total recovery from the occupants for such service year-wise; and

(d) whether the Government have considered to provide such service at no profit no loss basis?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIM. ARUNACHALAM): (a). Year-wise expenditure on maintenance of Garden and Lawns during last 3 years is as under:

1988-89	1989-90	1990-91
(Rs. in lakhs)		
302.20	319.80	377.00

(b). Yardsticks have been laid down by the CPWD for maintenance and upkeep of lawns attached to bungalow, office complexes, Supreme Court, Parliament House, etc.

(c). Gardens and lawns are maintained by the CPWD as part of their normal functions.

(d). There is no such proposal under the consideration of the Government.

[Translation]

Journal of Rural Development

8339. DR. LAXMINARAYAN PANDEYA : Will the PRIME MINISTER be pleased to state:

(a) whether there is any scheme to patent the agricultural researches done by rural people;

(b) whether the Journal of Rural Development is published only in English and the rural people do not get the benefit of carrying out research work therefrom; and

(c) If so, the corrective measures proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): (a) No, Sir.

(b) The journal of rural Development is bi-monthly published in English. In addition, the Institute publishes the bi-annual Hindi version 'Gramme Vikas Sameeksha' in January and July each year, with original contributions on researches in the area of rural development.

The Journal of Rural Development and the Gramme Vikas Sameeksha reach a large Section of the functionaries, non-governmental organisations and individuals engaged in research work on rural development and they are found to be quite useful. In addition to these two academic journals, the National Institute of Rural Development (NIRD) also brings out on annual basis 'Research High-lights' both in English and Hindi Language. They are circulated free of cost.

(c) Does not arise.

[English]

Membership of Cooperative Group Housing Societies

8340. SHRI B. L. SHARMA PREM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Registrar of Cooperative Societies asked the members of the Cooperative Housing Societies to produce documentary evidence to show that they